Annexure – 7

Name of the corporate debtor: Our Co. Infrastructure Developers Private Limited.. ; Date of commencement of CIRP: 17.02.2025 ; List of creditors as on: 05.01.2026

List of operational creditors (Government dues) (Amount in₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Name of Creditor	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Employees' Provident Fund Organisation, Regional Office, Gurugram		14.05.2025	4,17,385	4,17,385										Claim is admitted on provisional basis and shall be updated on receipt of additional information
2	Income Tax Department		09.12.2025	10,06,070	10,06,070										Claim is more than 90 days and same has been placed before the CoC and application to be filed before the Hon'ble NCLT for approval.
	Total			14,23,455.00	14,23,455.00										